## HIGH COURT OF UTTARAKHAND NAINITAL

## NOTIFICATION

No. 144 /UHC/Admin.A/2016

Dated: June 17th, 2016.

Sri Imran Mohd. Khan, Civil Judge (Jr. Div.), Lansdowne, District Pauri Garhwal has been given additional charge of the Court of Civil Judge (Jr.Div.), Dhumakot, District Pauri Garhwal vide notification No. 187/UHC/Admin.A/2015, dated 05.06.2015 to hold Camp Court at Dhumakot for four continueous days in a month.

In partial modification to the above said notification, he is henceforth directed to hold Camp Court at Dhumakot for two days in each month instead of four days.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-(Kanta Prasad) Registrar General.

No. 22-76 /XIII-d-1/Admin.A/2016

Dated: June 13+4 2016.

Copy forwarded for information and necessary action to: -

- Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
- 2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
- 4.1 Principal Secretary, Personnel, Government of Uttarakhand, Dehradun,
- Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- 6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
- 7. District & Sessions Judge, Pauri Garhwal.
- 8. P.P. S. to Hon'ble the Chief Justice.
- 9. All the Registrars of the Court.
- 10.P.S./P.A. to Hon'ble Judges of this Court with request to place the Notification for kind perusal of Hon'ble Judges.
- 11. P.S to Registrar General.
- 12. Assistant Registrar Admin.B Section, High Court of Uttarakhand, Nainital
- 13. Senior Treasury Officer, Pauri Garhwal.
- 14. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the Notification on the website of the High Court.
- Guard File/Assistant concered.

Assistant Registrar Admin.A